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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A.No.1438/89

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)  
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 26<sup>th</sup> day of April, 1996

Shri Ram Swaroop  
s/o Shri Ghisa Ram  
Asstt. Station Master  
Western Railway  
Narnaul,  
Distt. Mohindergarh(Haryana). ... Applicant

(By Shri V.P.Sharma, Advocate)

Versus

Union of India through

1. General Manager  
Western Railway  
Church Gate  
Bombay.

2. The Divisional Railway Manager  
Western Railway  
Jaipur.

3. Shri Ramesh Vashistha  
T.I., Western Railway  
Office at Railway Station  
Rewari.

4. Shri Shiv Shankar Roonwal  
Traffic Inspector  
Railway Station  
Jaipur.

5. Shri R.C.Sharma  
Traffic Inspector  
Western Railway  
Railway Station  
Jaipur.

6. Shri D.P.Misra  
Instructor  
ATS, Western Railway  
Banikai(Jaipur). ... Respondents

O R D E R

Hon'ble Shri R.K.Ahooja, Member(A)

The proceedings in respect of this application were  
kept in abeyance pending the decision of the Hon'ble Supreme  
Court in J.C.Malik case.

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2. The issues raised in this application have already received a ruling from the Hon'ble Supreme Court in cases of Union of India & Others Versus Virpal Singh Chauhan & Others (JT 1995(7) SC 231), R.K.Sabharwal & Others Versus State of Punjab & Others (1995(2) SCC 745) and J.C.Malik & Others Vs. Union of India & Others (1978(1) SLR 844 Allahabad High Court).

3. We have heard the learned counsel on both sides who agree that the matter can now be disposed of with a direction to the respondents to take further action in the light of the Supreme Court decisions in the aforesaid cases.

4. We accordingly dispose of this application with a direction to the respondents to take a decision in the light of the rulings given by the Supreme Court in the above mentioned cases.

5. The parties will bear their own costs.

Similar decision is also taken in OA No.2899/92, 290/90, 906/91, 860/91, 2651/90, 857/91, 834/91, 1943/89, 413/90, 318/90, 1898/91, 1946/89, 2296/90, 1197/92, 988/91, 583/93, 1340/90, 2632/92, 986/91, 589/91, 28/92, 1937/90, 2023/90, 2236/91, 987/91, 1868/90, 132/92, 2024/90, 1495/94, 731/92, 705/92, 103/91, 130/92, 1657/90, 2277/91, 1675/94, 2401/90, 2105/90, 848/89, 92/91, 936/90, 1738/90, 1393/91, 476/90, 2681/90, 1168/90 and 668/91.

*R.K. Ahuja*  
(R.K. AHOOJA)  
MEMBER (A)

*A.V. Haridasan*  
(A.V. HARIDASAN)  
VICE-CHAIRMAN (J)

/RAO/